

Name of the corporate debtor: Zaveri Constructions Private Limited
Date of commencement of liquidation: 26/08/2022 (Order published on 27/08/2022)
List of stakeholders as on: 01/12/2022

List of secured financial creditors																	
SN	Name of creditor	Details of claim received		Details of claim admitted							Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest									
1	State Bank of India	21.09.2022	17,33,88,973.38	17,33,88,973.38	Secured	17,33,88,973.38	Yes	1) Hypothecation of Stock of Raw Materials , WIP and Finished Goods & Receivables. 2) Flat no 407, 501, 601, 606, 707 in building known as Eleganza Royale, Near DN Nagar Metro Station, Andheri West, Mumbai, in the name of M / s Anmol Alliance	NIL	69.50%	NIL	NIL	NIL	-	-		
2	Reliance Home Finance Limited	24.09.2022	17,11,11,811.00	7,61,08,285.00	Secured	17,11,11,811.00	Yes	Exclusive Charge on all that piece and parcel of 1633 sq . meters project land together with all buildings and structures thereon , both present and future . (Project land bearing Municipal ward no . p- 4163, (Chawl)-7 /45-A, Mamletdarwadi bearing Plot No. 98-99, CTS No. 88 , 88/1 to 21, situated at Plot No. 98/99 , Liberty Garden Road No. 1 , Malad (West), Mumbai- 400064. Project name - Uparam , consists of two wings of still + 15th upper Floors , consisting 71 residential units, in which Corporate Debtor's share of 30 units , against his share of 30 units , the Corporate Debtor mortgaged 28 units, admeasuring 27 , 856 sq . ft. (SBU) with agreed saleable rate of Rs.13,000 / -per sq . ft .	NIL	30.50%	NIL	NIL	NIL	9,50,03,526.00	The claim amount of Reliance Home Finance Ltd for an amount of Rs. 9,50,03,526/- is kept under verification as justification for the said amount is awaited from the creditor.		
Total			34,45,00,784.38	24,94,97,258.38		17,33,88,973.38				100.00%	0	0	0	9,50,03,526.00			